

Parliament Session Wrap

Monsoon Session – August 01 to September 08, 2011

Bills Passed by Parliament during the Monsoon Session

Short Title	Key Objectives
*The Customs (Amendment and Validation) Bill, 2011	Clarifies, with retrospective effect, that all officers of Customs have the power of assessment.
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010	Alters the name of the language "Oriya" as "Odiya" in the Eighth Schedule of the Constitution.
The Orissa (Alteration of Name) Bill, 2010	Alters the name of the State of Orissa as "Odisha".
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Amends the Act to reflect the transfer of shares of SBI from RBI to central government.
The National Council for Teacher Education (Amendment) Bill, 2010	Clarifies that NCTE can prescribe qualification for teachers in all schools from pre-primary to senior secondary levels.
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010	Removes discriminatory provisions against children affected by some diseases like leprosy, TB, Hepatitis, mental illness, etc.
*The Indian Medical Council (Amendment) Bill, 2011	Increases the period of reconstitution of the Indian Medical Council from one year to two years.
The Transplantation of Human Organs (Amendment) Bill, 2009	Expands list of eligible relatives for organ donation and enables authorisation of donation by all ICU patients.
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010	Extends the time given to employees to opt as JIPMER staff or remain in the employment of central government.
The Coinage Bill, 2009	Consolidates four Acts to regulate the minting, issue and use of coins as legal tender.
*The Appropriation (No. 3) Bill, 2011	Authorises expenditure from the Consolidated Fund of India.

* These were introduced during the Monsoon Session 2011.

Government Bills Introduced during the Monsoon Session and pending

Short Title	Key Objectives	Introduced on	Status
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	Amends various provisions related to narcotic drugs.	8 Sep 2011 Lok Sabha	
The Nuclear Safety Regulatory Authority Bill, 2011	Establishes regulatory bodies for radiation and nuclear safety.	7 Sep 2011 Lok Sabha	
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	Replaces the Land Acquisition Act 1894, and provides for rehabilitation and resettlement of people displaced due to acquisition.	7 Sep 2011 Lok Sabha	
The National Academic Depository Bill, 2011	Establishes an electronic depository to maintain database of academic degrees.	5 Sep 2011 Lok Sabha	
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	Substitutes the words "worker" in place of "workman" to make the Act gender neutral.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011

Short Title	Key Objectives	Introduced on	Status
The Border Security Force (Amendment) Bill, 2011	Enables the Central Government to deploy BSF in non-border areas within India.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011
The Administrators-General (Amendment) Bill, 2011	Enhances pecuniary jurisdiction of AGs from Rs. 2 lakhs to Rs. 10 lakhs.	18 Aug 2011 Rajya Sabha	SC to report by 30 Sep 2011
The Benami Transactions (Prohibition) Bill, 2011	Prohibits holding property in benami, restricts the right to transfer such property, and provides a mechanism and procedure for confiscation.	18 Aug 2011 Lok Sabha	
The Damodar Valley Corporation (Amendment) Bill, 2011	Reconstitutes the DVC to have Chairman and nine members instead of Chairman and two members.	8 Aug 2011 Lok Sabha	
The Indian Institute of Information Technology, Design and Manufacturing Kancheepuram Bill, 2011	Declares the IIITDM, Kancheepuram, as an Institution of national importance	5 Aug 2011 Lok Sabha	Passed by LS on 25 Aug 2011
The Lokpal Bill, 2011	Establishes the institution of the Lokpal to enquire into allegations of corruption against public functionaries.	4 Aug 2011 Lok Sabha	SC to report within 3 months from 8 Aug 2011

Sources: Various Bills, Bulletins of Rajya Sabha and Lok Sabha, PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011	24 Mar 2011	Standing Committee granted time upto 31 Oct 2011
The Regulation of Factor (Assignment of Receivables) Bill, 2011	24 Mar 2011	Standing Committee Report on 30 Aug 2011
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011	Standing Committee Report on 30 Aug 2011
The Constitution (One Hundred and Fifteenth Amendment) Bill, 2011 (GST Bill)	22 Mar 2011	Standing Committee Report within 3 months <i>w.e.f.</i> 29 Mar 2011
The Banking Laws (Amendment) Bill, 2011	22 Mar 2011	Standing Committee Report within 3 months <i>w.e.f.</i> 29 Mar 2011
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	7 Dec 2010	Standing Committee granted time upto 31 Oct 2011
The Forward Contracts (Regulation) Amendment Bill, 2010	6 Dec 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 16 Dec 2010
The Judicial Standards and Accountability Bill, 2010	1 Dec 2010	Standing Committee Report on 30 Aug 2011
The Enemy Property (Amendment and Validation) Second Amendment Bill, 2010	15 Nov 2010	Standing Committee granted time upto 30 Oct 2011
The Multi-State Co-operative Societies (Amendment) Bill, 2010	15 Nov 2010	Standing Committee granted extension till the enactment of "The Constitution (111 th Amendment) Bill, 2009"
The Direct Taxes Code Bill, 2010	30 Aug 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 9 Sep 2010
The Institute of Technology (Amendment) Bill, 2010	30 Aug 2010	Standing Committee Report on 26 Nov 2010, Passed by LS on 24 Mar 2011
The Dam Safety Bill, 2010	30 Aug 2010	Standing Committee Report on 04 Jun 2011
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26 Aug 2010	Standing Committee Report on 09 Jun 2011

Short Title	Introduced on	Status
The Arms (Amendment) Bill, 2010	25 Aug 2010	Standing Committee Report on 02 Jun 2011
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	25 Aug 2010	Standing Committee Report on 09 Dec 2010
The New Delhi Municipal Council (Amendment) Bill, 2010	3 Aug 2010	Standing Committee Report on 22 Feb 2011
The Academy of Scientific and Innovative Research Bill, 2010	30 Jul 2010	Standing Committee Report on 13 Dec 2010, Passed by LS on 5 Sep 2011
The National Road Safety and Traffic Management Board Bill, 2010	4 May 2010	Standing Committee Report on 21 Jul 2010
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010	3 May 2010	Standing Committee Report on 30 May 2011
The Educational Tribunals Bill, 2010	3 May 2010	Standing Committee Report on 20 Aug 2010, Passed by LS on 26 Aug 2010
The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3 May 2010	Standing Committee Report on 2 June 2011
The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3 May 2010	Standing Committee Report on 12 Aug 2011
The Wakf (Amendment) Bill, 2010	27 Apr 2010	Passed by LS on 7 May 2010, RS Select Committee granted time upto 30 Nov 2010
The Prevention of Torture Bill, 2010	22 Apr 2010	Passed by LS on 6 May 2010, RS Select Committee Report on 7 Dec 2010
The National Institutes of Technology (Amendment) Bill, 2010	15 Apr 2010	Standing Committee Report on 30 Sep 2010 Passed by LS on 19 Aug 2011
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	16 Mar 2010	Standing Committee Report on 26 Aug 2010
The Commercial Division of High Courts Bill, 2009	16 Dec 2009	Passed by LS on 18 Dec 2009, RS Select Committee Report on 29 July 2010
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)	30 Nov 2009	Standing Committee Report on 30 Aug 2010
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009	Standing Committee Report on 28 Jul 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Amendment of article 243T) (Reserves for women 50% of seats in municipalities)	24 Nov 2009	Standing Committee Report on 25 June 2010
The Securities and Exchange Board of India (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 19 Apr 2010
The Companies Bill, 2009	3 Aug 2009	Standing Committee Report on 31 Aug 2010
The Indian Trusts (Amendment) Bill, 2009	3 Aug 2009	Standing Committee Report on 12 Mar 2010
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009	Standing Committee Report on 12 Mar 2010
RAJYA SABHA		
Short Title	Introduced on	Status
The Protection of Children from Sexual Offences Bill, 2011	23 Mar 2011	Standing Committee granted time upto 31 Oct 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee to present report by 15 June 2011

Short Title	Introduced on	Status
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	23 Mar 2011	Standing Committee to present report by 30 May 2011
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	7 Dec 2010	Standing Committee Report on 4 Mar 2011
The National Identification Authority of India Bill, 2010	3 Dec 2010	Standing Committee Report within 3 months <i>w.e.f.</i> 13 Dec 2010
The Architect (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	31 Aug 2010	Standing Committee Report on 10 Dec 2010
The Anti-Hijacking (Amendment) Bill, 2010	19 Aug 2010	Standing Committee Report on 18 Oct 2010
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	6 Aug 2010	Standing Committee Report on 25 Feb 2011
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010	Standing Committee Report on 1 Mar 2011
The Chartered Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Company Secretaries (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Cost and Works Accountants (Amendment) Bill, 2010	29 Apr 2010	Standing Committee Report on 31 Aug 2010
The Copyright (Amendment) Bill, 2010	19 Apr 2010	Standing Committee Report on 23 Nov 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 28 June 2010
The Chemical Weapons Convention (Amendment) Bill, 2010	16 Apr 2010	Standing Committee Report on 2 Jul 2010
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Standing Committee Report on 23 Nov 2009
The Insurance Laws (Amendment) Bill, 2008	22 Dec 2008	Standing Committee Report deferred for indefinite period
The Railway Property (Unlawful Possession) Amendment Bill, 2008	18 Dec 2008	Standing Committee Report on 9 Dec 2009
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	15 Dec 2008	Standing Committee Report on 28 June 2010
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (Women's Reservation Bill)	6 May 2008	Standing Committee Report on 17 Dec 2009, Passed by RS on 9 Mar 2010, Pending in LS
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Motor Vehicles (Amendment) Bill, 2007	15 May 2007	Standing Committee Report on 28 April 2008
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006

Short Title	Introduced on	Status
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Coal Mines (Nationalisation) Amendment Bill, 2000	24 Apr 2000	Standing Committee Report on 31 Aug 2001
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy-ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Atomic Energy (Amendment) Bill, 1992	25 Nov 1992	
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Sources: Bulletins of Rajya Sabha and Lok Sabha, PRS.

Status of Government Bills

Bills pending before session	83
Bills introduced during session	14
Bills passed during session	11
Bills pending after session	86

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